

victims. Under this scheme, an amount of Rs. 84 lakh has been released to the victims of bomb blast in the National Capital Territory of Delhi as per details given below:—

Year	Amount
2008	Nil
2009	Nil
2010 (as on 29.11.2010)	84.00 lakh

(c) No, Sir.

(d) to (f) Do not arise.

Financial assistance to Maharashtra in wake of heavy rains

2386. SHRI GOVINDRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any Central Team has been deputed to assess the damage due to heavy/continuous rain in Maharashtra and requirement of funds by the State Government for relief operations;

(b) whether the loss of property and human life have been assessed by the Central Team; and

(c) what is the financial assistance given and assured, separately by Central Government to Maharashtra Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir.

As per the procedure for release of funds from National Disaster Response Fund (NDRF), in case of calamities of severe nature, State Government concerned is required to submit memorandum indicating sector-wise details of damage and projection of required funds. On receipt of memorandum. The Government of India deposes an Inter Ministerial Central Team to make an on the spot assessment of the damage and requirement of funds for relief operations by the State Government. The report of the Team is considered by an Inter Ministerial Group and thereafter by High Level Committee for approval of funds.

The Government of Maharashtra has not submitted any memorandum seeking financial assistance from NDRF in the wake of natural calamities during current year. As such no Central Team has been deputed.

(b) and (c) Question do not arise.